GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTIOIN NO.2960 TO BE ANSWERED ON 05.12.2019

REPRESENTATION OF MINORITIES

2960. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the representation of the minorities in public bodies is much below to their population; and
- (b) whether the Government has taken any initiative to ensure the deserving participation of minorities and if so, the details thereof?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) and (b): One of the recommendations made by the Sachar Committee was that the State Governments be advised to improve representation of minorities in local bodies on the lines of the initiative taken by the Andhra Pradesh Government by way of appropriate enactment of respective State level laws to ensure minority representation in local bodies. As per the decision taken by the Government in this regard, all the State Governments have been advised by the Ministry of Panchayati Raj and the Ministry of Housing & Urban Affairs (erstwhile Ministry of Urban Development) to improve representation of minorities in rural and urban local bodies respectively.
